

[Shri Jyotirmoy Bosu] tained in their Ninety-fourth Report relating to Ministry of Finance.

(2) Hundred and thirty-second Report on action taken by Government on the recommendations contained in their Ninety-third Report on Audit Reports on the Accounts of Khadi and Village Industries Commission for the years 1964-65 to 1970-71.

(3) Hundred and thirty-third Report on the Report of the Comptroller and Auditor General of India for the year 1971-72—Union Government (Civil) relating to the Ministries of Finance, Home Affairs and Cabinet Secretariat (Department of Personnel).

COMMITTEE ON PUBLIC UNDERTAKINGS

55TH AND 56TH REPORTS AND MINUTES

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the following Reports and Minutes of the Committee on Public Undertakings:

(1) Fifty-fifth Report on Hindustan Photo Films Manufacturing Company Limited.

(2) Fifty-sixth Report on Indian Drugs and Pharmaceuticals Limited.

(3) Minutes of the sittings of the Committee (1973-74) relating to action taken by Government on the Reports of the Committee.

(4) Minutes of the sittings of the Committee (1973-74) relating to Procedure and Miscellaneous Matters.

JOINT COMMITTEE ON OFFICE OF PROFIT

NINTH REPORT

SHRI PATTABHI RAMA RAO (Rajamudry): I beg to present the Ninth Report of the Joint Committee on Offices of Profit.

DISTURBED AREAS (SPECIAL COURTS) BILL

REPORT OF JOINT COMMITTEE

SHRI LILADHAR KOTOKI (Nowgong): I beg to present the Report of the Joint Committee on the Bill to provide for the speedy trial of certain offences in certain areas and for matters connected therewith.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

RECOMMENDATION TO RAJYA SABHA TO ELECT A MEMBER.

SHRI D. BASUMATARI (Kokrajhar): I beg to move:

“That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha in accordance with the system of proportional representation by means of the single transferable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancy caused by the resignation of Dr. Z. A. Ahmad from the Committee and do communicate to this House the name of the member so elected by Rajya Sabha to the Committee”.

MR. SPEAKER: The question is: “That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha in accordance with the system of proportional representation by means of the single transferable vote to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes in the vacancy caused by the resignation of Dr. Z. A. Ahmad from the Committee and do communicate to this House the name of the member so elected by Rajya Sabha to the Committee.”

The motion was adopted.